## ANNEXURE- 7

| Name of the Corporate Debtor: Indian Mining Works Private Limited | | | | | | | Date of commencement of Liquidation: 13.11.2025 | | | | List of creditors as on : 22.04.2026 | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | List of Operational Creditors (Government dues) | | | | | | | | | | (Amount in Rs) |
| **Sl. No.** | **Details of Claimant** | | **Details of claim received** | | **Details of claim admitted** | | | | **Amount of contingent claim** | **Amount of any mutual dues that may be set-off** | **Amount of claim not admitted** | **Amount of claim under verification** | **Remarks, if any** |
| | **Department** | **Government** | **Date of receipt** | **Amount claimed** | **Amount of claim admitted (Provisionally admitted)** | **Nature of claim** | **Whether related party?** | **% voting share in CoC, if applicable** | | | | | |
| 1 | Provident Fund | State | 12.12.2025 | 67,264 | 67,264 | Unsecured | No | NA | | | | | |
| 2 | Income Tax Department | Central | 09.01.2026 | 37,58,431 | 37,58,431 | Unsecured | No | NA | | | | | |
| 3 | TDS Department, Kolkata | Central | 08.01.2026 | 2,28,080 | 2,28,080 | Unsecured | No | NA | | | | | |
| 4 | GST Department, Mumbai | State | 12.01.2026 | 39,06,09,026 | 39,06,09,026 | Unsecured | No | NA | | | | | |
| 5 | GST Department Kolkata | State | 24.03.2026 | 96,03,23,634 | 96,03,23,634 | Unsecured | No | NA | | | | | |
| **Total** | | | | **1,35,49,86,435** | **1,35,49,86,435** | | | | | | | | |